

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO-111#
ANSWERED ON- 04/12/2023

IRREGULARITIES IN JAL JEEVAN MISSION IN RAJASTHAN

111#. SHRI GHANSHYAM TIWARI:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether it is a fact that serious irregularities have come to light in the implementation of Jal Jeevan Mission in Rajasthan;
- (b) if so, action taken by the State Government, the details thereof;
- (c) whether it is a fact that the said irregularities have been investigated by the central investigation agency-Directorate of Enforcement; and
- (d) if so, the details of people found guilty and the quantum of irregularities found in the investigation?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI

(SHRI PRAHLAD SINGH PATEL)

(a) to (d) Yes, through various references/ complaints and media reports, some irregularities in the implementation of JJM in Rajasthan has come to the notice of this Department.

As informed by the State Government of Rajasthan, two firms M/s Shri Ganpati Tubewell Co, Shahpura and M/s Shri Shyam tubewell Co. Jaipur used fake work orders, and therefore, the State Government has blacklisted and debarred these firms from getting any further work. The State Government has also informed that it has rescinded all work orders issued to M/s Shri Ganpati Tubewell Co, Shahpura, while works allotted to M/s Shri Shyam Tubewell Co. Jaipur are under consideration for rescinding by the state finance committee. FIR has also been lodged against the firms. The State Govt. has suspended the negligent officer holding post of Executive Engineer, Shahpura Division.

As informed by the State Government, the said irregularities are also being investigated by the Directorate of Enforcement.
